

**IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 124**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.01.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the applicant :

Mr. Amit Singh Chaddha, Sr. Adv., Mr. Ayush Sharma,  
Mr. Amit Kr. Bhattacharya, Advs. for Intervenor.

For the respondent:

Mr. Ratnanko Banerjee, Sr. Adv., Mr. Monish Panda,  
Mr. Mrinal Bharat Ram, Mr. Sahil Mongia, Advs. for  
CD

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu  
Chaturvedi, Advocates for RP

Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya,  
Advs. for CoC

Mr. Saurabh Kalia, Mr. Arjun Asthana, Ms. Sreenita  
Ghosh, Advs. in CA-1008/2018.

Mr. Sanjay Bhatt, Mr. Srishti Kapoor, in CA-537,  
1355/18.

Mr. Lalit Mohan, Mr. Aditya P. Pandey, Adv.

Mr. Ashish Rana, Mr. Pronoy Choudhary, Mr. Sahil  
Dhawan, Mr. Suresh Baxy, Mr. Anurag Kr. Singh,  
Advs. in CA-935/2018.

Mr. Manu Beri, Adv. in CA1247/18.

Mr. Amitabh A.

**ORDER**

Part heard for tomorrow i.e. 10.01.2019.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**